(8)

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

(i) + **CRL.M.C. 942/2014 & Crl.M.A. 3176/2014**

CRYSTAL PUBLICATION ..... Petitioner

Through: Mr. Amit Sharma and Mr. Amit Kumar, Advocates

versus

M/S JAIN PAPER AGENCY & ANR .....Respondents

Through: Mr. Anish Shreshta, Advocate

(ii) + **CRL.M.C. 964/2014 & Crl.M.A. 3243/2014**

CRYSTAL PUBLICATION ..... Petitioner

Through: Mr. Amit Sharma and Mr. Amit Kumar, Advocates

versus

M/S JAIN PAPER AGENCY & ANR .....Respondents

Through: Mr. Anish Shreshta, Advocate

CORAM:
HON'BLE MR. JUSTICE SUNIL GAUR

ORDER

% **20.08.2015**

Learned counsel for petitioner seeks permission to withdraw these petitions with liberty to raise the pleas taken herein before the trial court at the appropriate stage.

In view of aforesaid, both these petitions and the applications are dismissed as withdrawn with liberty as aforesaid.

(SUNIL GAUR)
JUDGE

AUGUST 20, 2015
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